				<u>.</u>	<u>nere for previous Lis</u>	,				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	11	1553531804	11	1528742029	49.18	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	8	1128158136	8	1118868687	36.00	0	9289449	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	114	56463842.41	101	25724034	0.83	0	0	30739808	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	0	0	0	0	0.00	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	79	1089982210	51	431420387	13.88	0	0	658561823	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	10540000	1	3540000	0.11	0	0	7000000	<u>Annexure 9</u>
	Total	213	3838675992.41	172	3108295137	100.00	0	9289449	696301631	